

BENCH-I

114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 205/KB/2017

*No one
present*

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Sita Ram Goel -Vs- Crown Transport Pvt Ltd		
Under Section	271-272		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present in Court.

Petition is dismissed in default of the petitioner.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)